

GOVERNMENT OF INDIA
TELECOM DISPUTES SETTLEMENT & APPELLATE TRIBUNAL
4th Floor, Room No.478, Hotel Samrat, Chanakyapuri, New Delhi110021

No.3/7/2013/Vol-II/Admn./TDSAT / 11514

Dated: 9th January, 2018

CIRCULAR

Applications are invited for filling up the post of Registrar in the Telecom Disputes Settlement and Appellate Tribunal, New Delhi, on deputation basis (initially for 3 years)/ retired person on contract basis (initially for 1 year and extendable to a maximum of further two years) from suitable candidates, who fulfill the eligibility conditions as shown below:-

(A) Eligibility and terms /condition for Deputation

Sl. No.	Name of the Post	No. of Post	Pay Level as per 7 th CPC	Eligibility Conditions
1.	Registrar	1	Level -14 of Pay Matrix	<p>(A) Officers in Superior Judicial Service and holding :-</p> <p>(i) An analogous post of District Judge/Additional District Judge on regular basis in Level 14 of Pay Matrix of 7th CPC;</p> <p style="text-align: center;">OR</p> <p>(ii) The post of District Judge/Additional District Judge in Level 13 of Pay Matrix of 7th CPC and having three years regular service in the level.</p> <p>(B) Officers holding :-</p> <p>(i) Analogous post in Central/State Government/Court/Tribunals;</p> <p style="text-align: center;">or</p> <p>post in Central/State Government/Court/ Tribunals in the Level 13 of the Pay Matrix with 3 years of regular service.</p> <p>(ii) Having degree in Law from Recognized University</p>

The pay of the officer selected will be regulated in accordance with DOP&T, O.M. No.6/8/2009-Estt. (Pay II), dated 17.06.2010 as amended from time to time.

The maximum age limit for appointment on deputation shall be 56 years as on the closing date for receipt of applications.

The applications in the prescribed Proforma (Annexure-I) available in the website of TDSAT(www.tdsat.gov.in), from eligible officers who can be spared in the event of their selection may be forwarded in the name of Director, TDSAT within 45-days of publication of the advertisement in the Employment News along with (a) up-to-date photo copies of the annual confidential reports/APAR for the last five years: (b) Vigilance Clearance Report clearly indicating that no disciplinary or criminal proceedings are either pending or contemplated against the officer concerned; (c) Statement showing the minor/major penalties imposed, if any, and (d) Integrity Certificate.

(B) Eligibility, terms & condition for candidate on contract basis

1. Retired judicial officers who have superannuated after working in District Court and have the eligibility for deputation etc., and are not more than 64 years of age on closing date of receipt of application. Eligible officers who are going to superannuate on or before 30th April, 2018 and willing to join after their superannuation, may also apply.
2. TDSAT shall pay monthly fee on contract basis. The fee may be determined on the basis of Last Pay drawn.
3. During period of engagement in TDSAT, no outside employment is permitted.
4. Entitled for 8 Casual leaves in a year with pro-rata entitlement for part of a year. Entitled to Gazetted leaves, weekly off. No other leave admissible. However, may be called for work on Holidays and weekly off without any extra remuneration.
5. The contract may be terminated by way of written notice of 15 days if work is not to satisfaction of TDSAT or found lacking in honesty/integrity/conduct. TDSAT also reserves right to terminate contract by way of written notice of 30 days without assigning any reasons whatsoever.
6. Application may be submitted in prescribed proforma (Annexure-II) along with self-attested supporting documents so as to reach undersigned within 45 days of publication of this Circular in Employment News.



(ROBIN ADAVAL)

Director

Annexure-I

**PROFORMA FOR APPLICATION FOR THE POSTS IN THE
TELECOM DISPUTES SETTLEMENT & APPELLATE TRIBUNAL (TDSAT)
ON DEPUTATION BASIS.**

Post applied for: _____

Grade of Pay & Pay Band: _____

Passport size
photograph

1. Name of the Applicant: _____
2. Service to which you belong and date of entry in the Govt. Service: _____
3. Name and Address (with Tele No.) of Office where working at present: _____
4. Address for Correspondence: _____
5. Contacts: (a) Mobile _____
(b) Landline _____
(E-mail) _____
6. Sex (Male/Female): _____
7. Date of Birth: _____
8. Date of Retirement: _____
9. Present post held: _____
 - (a) Date of appointment in the present post: _____
 - (b) Pay Band and Grade Pay w. e. f. _____
 - (c) Whether the present post is held On deputation: _____
 - (d) If yes, mention name of parent office, Post held on regular basis and date of Appointment thereon: _____

10. Educational Qualifications (Graduation onward):

Exams passed	University/ Instt. /Board	Year of Passing	Duration of Course	Subjects	Percentage of Marks

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11. Details of training undergone, if any: _____
12. Details of proficiency in computer: _____
13. Whether belongs to SC/ST/OBC: _____
14. Details of employment in chronological order (If needed, enclose a separate sheet duly authenticated by your signature in the format below):

Office/Instt/Org.	Post Held	Period		Nature of Appointment (Regular/Adhoc/ Deputation)	Scale of Pay and Basic Pay/ Pay Band & Grade Pay	Nature of Duties
		From	To			

15. (a) Whether eligible as per prescribed eligible
Criteria for the post applied: _____
- (b) If yes, indicate specific criteria being fulfilled _____
(both essential & desirable wherever applicable): _____

(Signature of the applicant)
Name & Designation in Block Letters

Date:

Place:

Recommendation of the Competent Authority

- i) Certified that the information furnished by the candidate has been verified from records and found to be correct.
- ii) Certified that copies of last 5 years ACRs duly certified by the Gazetted Officer are attached.
- iii) Certified that no vigilance enquiry is pending or contemplated against the individual and no (major or minor) penalty has been imposed on him/her during the preceding five years.

(Signature of the Officer with Seal)

Name : _____

Designation: _____

Office: _____

Annexure-II**Application for engagement on contract basic in TDSAT**

Recent self attested passport size color photograph be pasted

Post Applied for : _____

2. Name of Applicant :
3. Father's name
4. Residential Address
5. Contact No. : Landline: Mobile: email:
6. Date of birth
7. Name of Service :
8. Date of retirement :
9. Basic Pay last drawn (Pay in PB-GP) :
10. Postings held during the last 5 years :
Before retirement.
11. Educational Qualifications :
12. Any other information :
13. Self attested copy of P.P.O/LPC : Yes/No
Enclosed
14. Additional relevant information, in : Yes/No
Support of your suitability for said
Engagement . Attach separate sheet,
If necessary.

Declaration: I do hereby declare that the information stated above are true to the best of my knowledge and if subsequently it is found that any part or whole of the information are false or mis-stated, my candidature will be liable for cancellation.

Place:

Date:

Signature of the applicant